

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

DA 948/89.

DT. OF ORDER:23-10-92.

K.Chandra Prakash Rao

....Applicant

Vs.

1. Union of India, rep. by
The Secretary, Ministry of Personnel,
Pensions & Public Grievances,
North Block, New Delhi-110 001.
2. Union Public Service Commission,
rep. by its Secretary, Dholpur House,
Shahjahan Rd, New Delhi-110001.
3. State of Andhra Pradesh rep. by the
Chief Secretary to Govt of A.P.,
Secretariat Building, Hyderabad.
4. The Principal Secretary to Govt. of
A.P., ^{Ho. Secy. to Govt.} Secretariat Building, Hyderabad.
5. The Director General & Inspector General
of Police, Andhra Pradesh, Sifabad,
Hyd-500 004.

....Respondents

-- -- --

Counsel for the Applicant : Sri M.Rama Rao

Counsel for the Respondents : Sri N.R.Devraj, Sr.CGSC
for RR 1 & 2
Sri D.Pandu Ranga Reddy, for
RR 3 to 5

-- -- --

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Divn.Bench passed by Hon'ble
Sri A.B.Gorthi, Member (A)).

-- -- --

None present for the applicant although this case
has been listed for dismissal today. We find from the
order sheet that on the previous several occasions there
was no representation on behalf of the applicant. Sri

U

Leave
D. Panduranga Reddy, ~~special~~ counsel for the respondents 3 to 5 ~~are~~ present. It is apparent from the above facts that the applicant has lost interest in the matter. The application is therefore dismissed for want of prosecution. No order as to costs.

Abeyas
(A.B.GORTHI)

Member (A)

T.C. Anselm
(T.CHANDRASEKHAR REDDY)

Member (J)

Dated: 23rd October, 1992.
Dictated in Open Court.

813/192
Dy. Registrar (Judl.)

av1/

Copy to:-

1. Secretary, Ministry of Personnel, Pensions & Public Grievances, Union of India, North Block, New Delhi-001.
2. Secretary, Union Public Service Commission, Dholpur House, Shahjahan road, New Delhi-001.
3. Chief Secretary to Govt. of A.P. State of A.P. Secretariat Building, Hyderabad.
4. The Principal Secretary to Govt. of A.P., ^{Home (Police) Department}, Secretariat Buildings, Hyderabad.
5. The Director General & Inspector General of Police, A.P. Saifabad, Hyderabad-004.
6. One copy to Sri. M.Rama Rao, advocate, 3-4-835/2, Barkatpura, Hyd ^(B1 P.M.S)
7. One copy to Sri. N.R. Devaraj, Sr. CGSC for (R-1 to R-2), CAT, Hyd
8. One copy to Sri. D. Panduranga Reddy, Spl. counsel for the State of A.P. (R-3 to R-5).
9. One spare copy.

Rsm/-

2nd Oct 1992

✓ O.A. 9487

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR. A. B. GORTHI, A.M.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

Dated: 23/10/1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A. No.

in

O.A. No.

948789

T.C.A. No.

(wp. No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

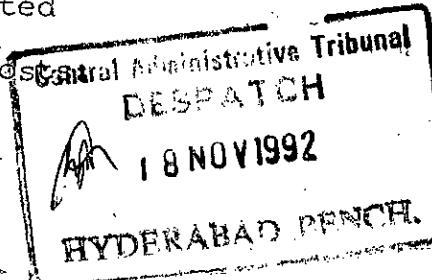
Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs



pvm

D. Panduranga Reddy, ^{Learned} special counsel for the respondents 3 to 5 are present. It is apparent from the above facts that the applicant has lost interest in the matter. The application is therefore dismissed for want of prosecution. No order as to costs.

CERTIFIED TO BE TRUE COPY

S. S. Reddy
Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad.

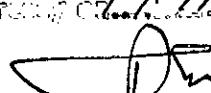
13/11/92

av1/

Copy to:-

1. Secretary, Ministry of Personnel, Pensions & Public Grievances, Union of India, North Block, New Delhi-001.
2. Secretary, Union Public Service Commission, Dholpur House, Shahjahan road, New Delhi-001.
3. Chief Secretary to Govt. of A.P. State of A.P. Secretariat Building, Hyderabad.
4. The Principal Secretary to Govt. of A.P., ^{Home (Police) Department}, Secretariat Buildings, Hyderabad.
5. The Director General & Inspector General of Police, A.P. Saifabad, Hyderabad-004.
6. One copy to Sri. M. Rama Rao, advocate, 3-4-835/2, Barkatpura, Hyd.
7. One copy to Sri. N. R. Devaraj, Sr. CGSC for (R-1 to R-2), CAT, Hyd. ^(By P.M.R.)
8. One copy to Sri. D. Panduranga Reddy, Spl. counsel for the State of A.P. (R-3 to R-5).
9. One spare copy.

Rsm/-

Case Number 04-9181/89
Date of Judgement 23-10-92
Copy made ready 17-11-92

Section Officer (I)

13/11/92
13/11/92